

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 14239/2017

NO. 14506577 SATYA DEO GIRI

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS THR SECRETARY

Respondent(s)

WITH

SLP(C) No. 21637/2017 (XI)

Date : 18-07-2018 These petitions were called on for hearing today.

For Petitioner(s) Mr. Rakesh Uttamchandra Upadhyay, AOR
Mr. Amar Deep Sharma, Adv.
Ms. Aarti Upadhyay, Adv.

Ms. Rajitha (TH), Adv.
Mr. Surinder Kumar Gupta, AOR

For Respondent(s)

Mr. Mukesh Kumar Maroria, AOR
Mr. B. V. Balaram Das, AOR

Mr. A.K. Sharma, Adv.
Mr. Kamal Kishore, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that all the respondents have already filed the counter affidavit. Viewed thus, the matters shall be processed for listing before the Hon'ble Court under the rules.

RAJESH KUMAR GOEL
Registrar